

DIVISION BENCH

ITEM NO.154

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

CP No.79/ALD/2022

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 9th May, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	ROC V/S M/S KARMBHOOMI REAL ESTATE LTD.
UNDER SECTION	271/273 OF COMPANIES ACT, 2013

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

Sh. Krishna Dev Vyas, Adv. : *For the ROC*

Respondent : *Ex-parte v.o.d. 05.12.2023*

ORDER

- 1. At the request of Ld. Counsel, Sh. Krishna Dev Vyas representing the ROC, the matter is adjourned for further hearing on 11th July, 2024.**

**-Sd-
(Ashish Verma)
Member (Technical)**

09th May, 2024

*Avaneesh Kumar Singh
(Stenographer)*

**-Sd-
(Praveen Gupta)
Member (Judicial)**